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12/9/23

HIGH COURT OF DELHI : NEW DELHI

Sher Shah Road, New Delhi

MOST IMMEDIATE

CONFIDENTIAL

No. 6641 /DHC/Gaz.-1A/G-1/2023

Dated, the 15th September, 2023

From :

The Registrar General,
High Court of Delhi,
New Delhi-110003.

23/5/

To,

The Principal District & Sessions Judge (HQ).
Tis Hazari Courts,
Delhi.

Sub : Removal of Mr. Mayank Garg from Delhi Higher Judicial Service.

Sir,

Please find enclosed herewith a copy of Notification No. F.1/10/2022-Judl./Suptlaw/1553-1559 dated 29.08.2023 issued by the Government of NCT of Delhi, regarding removal of Mr. Mayank Garg from Delhi Higher Judicial Service with immediate effect.

You are requested to deliver a copy of the notification to Mr. Mayank Garg and obtain necessary acknowledgement in token of its receipt from him and send the same to this Court.

Yours sincerely,


(Ravinder Dadeja)
Registrar General

Judl. Br.
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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 70335-371 / F. 5(2)/2023

Dated, Delhi the 4 SEP 2023

Sub:- Removal of Sh. Mayank Garg, From Delhi Higher Judicial Service .

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

10/9/23
(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi